

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1518/2016

Monday, this the 11<sup>th</sup> day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Ms. Bimla  
w/o Shri Ram Singh  
r/o R 2-15/C, Old Roshan Pura Extn  
Parawat Road, Najafgarh  
New Delhi – 110 043

Age 36 years  
Roll No.68029648  
Post – unemployed (seeking appointment to the post of Assistant  
Teacher (Nursery) – Post code 68/10)

..Applicant  
(Mr. Tenzing Thinlay Lepcha, Advocate for Mr. Anuj Aggarwal, Advocate)

Versus

1. Govt. of NCT of Delhi  
Through the Chief Secretary  
Secretariat, IP Estate  
New Delhi – 110 002
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
FC-18, Institutional Area  
Karkardooma  
Delhi -110 092
3. North Delhi Municipal Corporation (NDMC)  
Through its Commissioner (North)  
Dr. SPM Civil Centre  
J L Nehru Marg  
New Delhi – 110 002
4. South Delhi Municipal Corporation (SDMC)  
Through its Commissioner (South)  
23<sup>rd</sup> Floor, Civic Centre  
Minto Road, New Delhi 11- 002
5. East Delhi Municipal Corporation (EDMC)  
Through its Commissioner (East)  
419, Udyog Sadan

Patparganj Industrial Area  
New Delhi – 110 096

..Respondents

(Ms. Alka Sharma, Advocate for respondent Nos. 1 & 2,  
Mr. R K Jain, Advocate for respondent No.4 –  
Nemo for other respondents)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Ms. Alka Sharma, learned counsel for respondent Nos. 1 & 2 submits that the applicant has been selected and her dossiers have been sent to respondent No.4 – South Delhi Municipal Corporation on 13.06.2017 for issuing the appointment order.

2. In this view of the matter, this O.A. is rendered infructuous.  
Dismissed as such.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**December 11, 2017**  
/sunil/